

ly to some of the members of the Foreign Affairs Committee of the Cabinet.

Shri Hem Barua: Is it a fact that the so-called Government of the Naga underground hostiles have made elaborate preparations for the killing of the leaders of the Naga National Convention who signed the agreement in Delhi with the Government of India, and have issued a secret circular to their followers on the 15th August to this effect? I say this on the authority of Shri Kevisucha who was a member of the delegation which came to Delhi.

Shri Jawaharlal Nehru: I have not quite understood the purport of the question.

Mr. Speaker: He wants to know whether the Prime Minister is aware that there is an underground movement to cut down the heads of all the people who are parties to the agreement, and whether a notice or circular has been issued by them.

Shri Jawaharlal Nehru: I have not heard about the cutting off of anybody's head.

Shri Hem Barua: He wants to know the purport of my question. The agreement that has been entered into, maybe, is not relished by some people.

Shri Jawaharlal Nehru: There have been, I suppose, threats to those people who entered into the agreement, and that has been the policy of the hostiles. Sometimes they go and attack a village and threaten them to give them arms or money or food. That is so. But I do not quite understand what the hon. Member really wants to know. This is a general kind of statement.

Shri Hem Barua: I put this question only because of the fact that there has been an intensification of the activities of the hostile Nagas. Recently the Naga hostiles came and looted the Saraipani tea estate, and there have also been attacks on some people in

Mokokchang and Manipur. It is on the authority of Shri Kevisucha who was a member of the Naga delegation to New Delhi that I say that preparations are being made to do all these things. That is why I wanted to know whether Government were aware of any preparation of this sort that has led to the intensification of the hostile Naga activities there.

Shri Jawaharlal Nehru: Ever since this agreement of the Naga National Convention, the hostiles have been very angry, very displeased with this, and trying to show off that they can create trouble. That is so. Several incidents have happened.

Shrimati Mafida Ahmed: In view of the fact that even after the agreement for the formation of Naga Land the depredations are as menacing as before, in view of the report in the press that four of our airmen have been sentenced to imprisonment by a Naga court and since four of our army men are still in the custody of the hostile Nagas. May I know whether Government proposed to postpone the inauguration of the new set-up till they are released?

Shri Jawaharlal Nehru: I see no connection between the two. In fact, one should go ahead rapidly with the inauguration of the new set-up. It will be an absurd thing, a completely wrong thing, to postpone setting this up because the hostiles hold, unfortunately, four of our airmen. That will even give them a handle to hold up this thing altogether. I am surprised that any Member should even suggest this.

Mr. Speaker: Next question.

Shrimati Ila Palchaudhuri: 886 may also be taken up with 878.

European Common Market

*878. **Shri Hem Barua:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Indian Delegation to the Seventeenth GATT session held

in Geneva, made any suggestions towards mitigating the effects of the European Common Market as also those of European Free Trade Association on the trade and economies of Asian countries, particularly those of India; and

(b) if so, what are these suggestions?

The Minister of Commerce (Shri Kanungo): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

During the Seventeenth Session of the GATT, the Indian Delegation, jointly with the Delegations of 18 other less developed countries in the course of a joint representation to the highly developed countries, made a special appeal to the countries who were members of the European Economic Community and the European Free Trade Association to adopt liberal tariff and commercial policies towards the trade of less advanced countries. These member countries were also particularly requested to bear in mind during the course of the Tariff negotiations that are in progress, the need to help the less developed countries to increase their export earnings and the difficulties that they would have in offering reductions in their import tariffs so as fully to match any concessions that might be granted on their exports.

European Common Market

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*886. { Shrimati Ila Palchoudhuri:
Shri Vidya Charan Shukla:
Shri Kalika Singh:
Shri Aurobindo Ghosal:
Shri B. Das Gupta:
Shri P. C. Borooah:
Shri Hem Barua:
Pandit D. N. Tiwari:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government of India's attention has been drawn to the reported news that Britain is stated to

be under great pressure to join the European Common Market;

(b) whether the Government of the U.K. have referred this matter in recent months to the Commonwealth countries including India; and

(c) if so, the reaction of the Government of India thereto?

The Minister of Commerce (Shri Kanungo): (a) to (c). A statement is laid on the Table of the House

STATEMENT

Yes, Sir. There was a general exchange of views between the representatives of the U.K. and those of the other Commonwealth Governments on the question of the proposed association of the U.K. with the European Common Market (ECM) at the Commonwealth Finance Ministers' Conference held in London during September, 1960. As the negotiations between the U.K. and members of the European Economic Community (EEC) on the above question are still continuing, it is not known what form the proposed association of the U.K. with the European Common Market will ultimately take. The question of the Government of India having certain reactions in the matter does not, therefore, arise at this stage. The developments in this connection are, however, being watched.

Shri Hem Barua: Was a suggestion made at this conference that arrangements should be made by some selected Asian countries on the lines of the European Common Market to counteract its influence or effects; if so, what was the response of the other participating countries to this suggestion made by India?

Shri Kanungo: No, Sir. Neither at the GATT nor the Commonwealth Finance Ministers' Conference was such a suggestion made. Obviously, it should not be made. This proposal is being considered by several countries in the ECAFE conference. The ECAFE, after deliberation of about three years, has taken the line that